

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 7354 /A.

From :- Shri Kaushik Kumar Kalita,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Neiko Akami,
Registrar, Gauhati high Court,
Kohima Bench, Kohima

Dated Guwahati, th 16 December, 2019.

Sub:- Casual Leave.

Ref:- Your note dated 09.12.2019.

Sir,

With reference to the above, I am directed to inform you that, the prayer for casual leave of Smti. Y. Longkumer, Principal District & Sessions Judge, Dimapur, Nagaland for 5 (five) days w.e.f. 16.12.2019 to 20.12.2019 along with station leave permission, has been ~~granted/rejected~~. A senior Judicial officer at the station will remain in charge of her Court and office in her absence during leave.

Smti. Longkumer may be informed accordingly.

Yours faithfully,

Sdt-

JT. REGISTRAR (VIGILANCE)

Memo no.NO.HC.VII-21/2008/ 7355 /A. dtd. --- 16.12.19
Copy to:

✓ 1. The Systems Analyst , Gauhat High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

Rolsn